<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2014

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Indian Power Corporation Ltd.	Vs.	Appellant(s)
West Bengal Electricity Regulatory Commission		ssionRespondent(s)
Counsel for the Appellant(s)	:	Mr. Vivek Mathur
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad for R.1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/hks